

Letter No. 1419/2022

From :

Principal District & Sessions Judge ,
Dumka.

To,

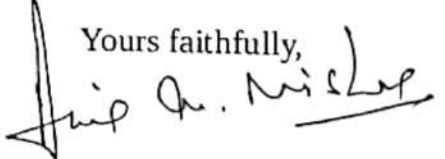
The Registrar General
Hon' ble High Court of Jharkhand
Ranchi.

Dated, Dumka the 05th day of **September**, 2022

Sir,

With reference to the Hon'ble court's Letter No. 260/R&S dated 16-08-2022, I am sending herewith the reports of pendency of cases, the status of each case and the number of cases disposed of by the commercial Courts in the prescribed format.

This is for your kind information and needful.

Yours faithfully,


Principal District & Sessions Judge,
Dumka

Letter No. 260/R & S dated 16.08.2022 of the Hon'ble High Court of Jharkhand

Sl No.	Name of the Court	No. of Cases pending (on the 1st day of month)	No. of cases instituted (during the month as per column-3)	Total cases pending in the court (on the last day of the month as per column-3)	No. of cases disposed (during the month as per column-3)	Average no. of days taken to decide the case
1	Sri Laxman Prasad, Additional District & Sessions Judge-III-Cum-Commercial Court, Dumka	NIL	NIL	NIL	NIL	NIL
2	Sri Suraj Prakash Thakur, Court of Sr. Civil Judge-1-Cum-Commercial Court, Dumka	NIL	NIL	NIL	NIL	NIL

Principal Dist. & Sessions Judge
Dumka